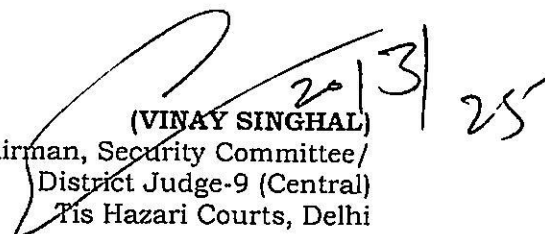


OFFICE OF DISTRICT & SESSIONS JUDGE (HQ), TIS HAZARI COURTS, DELHI

CIRCULAR

The resolution passed by the Election Committee, District Courts Tis Hazari Delhi in its meeting held on 19.03.2025 are being reproduced hereunder for compliance and taking appropriate action accordingly:-

- 1) Gate no.1 will remain closed on the day of election i.e. 21.03.2025. Pedestrian entry from Gate No.1 as well will remain closed.
- 2) No vehicles except vehicles being used by Ld. Principal District & Sessions Judge (HQs.) and Ld. Principal District & Sessions Judge, West, would be allowed to be parked in the parking area on the internal road/passage between Gate no.1 to Lock-up. The Inspector (Security) and Chowki In-charge, PP Tis Hazari Court shall ensure the compliance of the said directions and proper barricading for the same shall be done well in advance.
- 3) All the Judicial Officers who are generally using the said parking area for parking their vehicles, are informed that their vehicles would be directed to parking area currently being used by the Staff that is located near Gate No.1A.
- 4) All the staffs employed at Tis Hazari Court Complex are advised preferably not to bring their vehicle on the date of election or to park their vehicle elsewhere considering that the space is being allocated/earmarked for the purposes of parking the vehicles of the Judicial Officers posted at Tis Hazari Courts Complex.
- 5) The vehicles of the Judicial Officers only will enter from Gate No.1-A.
- 6) Vehicles of the Advocates and Staff can be accommodated by Gate no.2 for the purposes of entry while ensuring that no vehicle enters between Lock up to Gate No.1 passage.

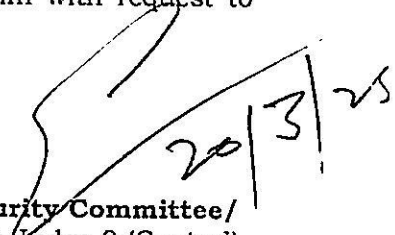

(VINAY SINGHAL)
Chairman, Security Committee/
District Judge-9 (Central)
Tis Hazari Courts, Delhi

, Delhi the 20.03.2025

10/27-10452
No._____/Security/THC/2025

Copy forwarded for information & necessary action to:

1. PS to the Ld. Principal District & Sessions Judge (HQs), Delhi.
2. PS to the Ld. Principal District & Sessions Judge (West), Delhi.
3. All the Judicial Officers of Central District & West District, Tis Hazari Courts, Delhi with request to circulate it amongst the staff posted under their control.
4. All the Sr. A.O. (Judicial)/A.O. (Judicial), Branch In-charge, Central and West District, Tis Hazari Courts, Delhi with direction to circulate it amongst the official posted under their control.
5. Branch In-charge, Caretaking Branch (Central & West), Tis Hazari Courts, Delhi for compliance.
6. Election Commissioner, nominated for Delhi Bar Association's Election, Tis Hazari Courts, Delhi.
7. Returning Officer, nominated for Delhi Bar Association's Election, Tis Hazari Courts, Delhi.
8. The President, Delhi Bar Association, Tis Hazari Courts, Delhi with request to circulate it amongst its members for their information.
9. Inspector (Security), Tis Hazari Courts, Delhi for compliance.
10. Chowki In-charge, Police Post, Tis Hazari Courts, Delhi for compliance.
11. Chairman/Nodal Officer, Web Site Committee, Tis Hazari Courts, Delhi with request to upload the circular on official website.
12. Dealing official, Server Room No. 207, Tis Hazari Courts, Delhi.


Chairman, Security Committee/
District Judge-9 (Central)
Tis Hazari Courts, Delhi